

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 5th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 263 of 2012 &
IA 423 of 2012**

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

**Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1
Mr. Tajender K. Joshi for R.2 & 3**

**Appeal No. 202 of 2012 &
IA 323 of 2012**

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. AnandK. Ganesan
Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1
Mr. Gurmeet Singh
Mr. Pardeep Kumar
Mr. Shwetank Tripathi
Mr. Vivek Kohli for R.2**

**Appeal No. 203 of 2012 &
IA 327 of 2012**

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1

ORDER

Heard the learned counsel for the Appellant for some time.

As agreed by the learned counsel for the parties, post the matters
for further hearing on **08.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt